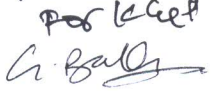


Attendance cum Order Sheet of the Hearing of Chennai Bench, Chennai
National Company Law Tribunal, held on 14.12.2016 at 10.30 A.M

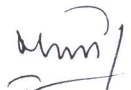
Present. Shri K. Anantha Padmanabha Swamy, Member, Judicial
Shri Ch. Mohd. Sharief Tarig, Member, Judicial

Application Number : C.P. No. ^{TCP 28/2016} 28/2003 & 98/2003
Petition Number :
Name of the Petitioner(s) : G. Sadayaramanjan
Name of the Respondents (s) : GGN Spinning Mills Pvt Ltd & 4 others
Under Section : 397/398

S. No.	Name (in Capital)	Designation Representation by whom	Signature
1.	RING & PARTRIDGE	Counsel for 6th Respondent	
2.	G. Baskar	Counsel for Petitioner	

ORDER

Counsel for petitioner present. Counsel for
R1 to R5 and Counsel for R6 are present.
Counter not filed. They prayed for further
time for filing counter. Time extended
with a direction to serve a copy of
the same to the other side. Put up on
03.01.2017 at 10.30 A.M.


Ch. Mohd. Sharief Tarig
Member (Judicial)


K. Anantha Padmanabha Swamy
Member (Judicial)